

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT AND GANGA REJUVENATION  
**LOK SABHA**  
**STARRED QUESTION NO. †\*31**  
ANSWERED ON 25.02.2016

**NGT DIRECTIVES FOR CLEANING RIVER GANGA**

†\*31. SHRI LALLU SINGH

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the present status of cleaning of River Ganga at various stretches;
- (b) whether the National Green Tribunal (NGT) has directed the Government not to release any funds to Uttar Pradesh and Uttarakhand for cleaning River Ganga;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether certain States are reportedly not extending the required co-operation resulting in obstructing the efforts to clean River Ganga and if so, the factual position in this regard; and
- (e) the future course of action envisaged by the Government to tackle the situation?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(SUSHRI UMA BHARTI)

- (a) to (e) A Statement is laid on the Table of the House.

**Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 31 to be answered on Thursday, the 25<sup>th</sup> February, 2016 on ‘NGT Directives for Cleaning River Ganga’ raised by SHRI LALLU SINGH**

(a) A total 96 of projects in 53 towns in Ganga basin States costing Rs. 8383.13 crore have been sanctioned so far under National Ganga River Basin Authority (NGRBA) Program including Externally Aided Projects (EAP) component with the assistance of Japan International Agency (JICA) and the World Bank. These include projects of Rs 2256.01 crore in Uttar Pradesh, of Rs 2155.62 crore in Bihar, of Rs 99.36 crore in Jharkhand, of Rs 1352.51 crore in West Bengal and of Rs 378.41 crore in Uttarakhand. The projects are mostly for pollution abatement schemes such as for laying of sewage networks, construction of sewage treatment plants, development of river front, etc. These projects also include three CPCB projects worth Rs 198.48 crore on Pollution Inventorization, Assessment and Surveillance (PIAS) on river Ganga, Strengthening of Environmental Regulator (SER)-CPCB and a project for setting up the Ganga Knowledge Centre (GKC) in NMCG (Rs.48.54 crore). Further, Rs 20.42 Crores have been sanctioned for projects related to biodiversity conservation, afforestation, assessment of special properties of Ganga, communication & awareness and Dolphin conservation. An expenditure of Rs.1664.73 crore (as on 31st December 2015) has been incurred on implementation of the sanctioned projects.

(b) No, Madam. there is no order/direction by the National Green Tribunal to the Government not to release any funds to Uttar Pradesh and Uttarakhand for cleaning river Ganga.

(c) Does not arise in view of reply to (b) above.

(d) No, Madam. So for the states are cooperating with the Central Government in its efforts to clean the river Ganga.

(e) Does not arise in view of reply to (d) above.

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